

National Company Law Tribunal

Allahabad Bench

CP NO. 29/ND/2017.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.06.2017

NAME OF THE COMPANY: J.B. Darruka Pvt. Ltd.

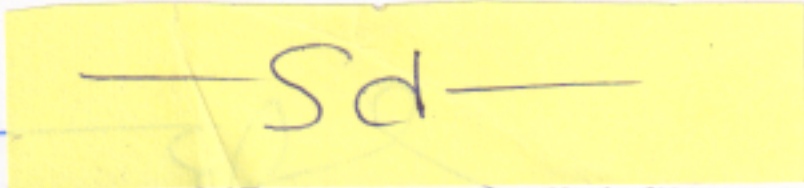
SECTION OF THE COMPANIES ACT: U/S 397/398 of companies act of 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	Abhijeet Mukharji	Advocate	Petitioner	Abhijeet Mukharji
<u>2.</u>	Adesh Tandon	PCS	Respondent	Adesh Tandon

Advocate Sri Abhijeet Mukharji for the applicant company and Sri Adesh Tandon, learned PCS for the respondents clarification on the written submission are submitted .

The order is reserved.

Order Date: 01.06.2017
Sharad Srivastava


(H.P. CHATURVEDI, MEMBER (Judicial))